

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2594
ANSWERED ON:09.12.2014
CORRUPTION IN MCD
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of corruption have been reported in the Municipal Corporation of Delhi (MCD);
- (b) if so, the total number of such cases reported and the action taken against the guilty during each of the last three years and the current year;
- (c) the number of cases solved/unsolved and the steps taken to solve all the pending cases during the said period; and
- (d) the steps taken to weed out corruption in MCD?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes, Madam. The complaints are received in North, South and East Delhi Municipal Corporations (DMCs) on corruption.

(b) & (c): In North DMC, during the period from September, 2012 till date, 2354 number of complaints have been received. Most of these complaints are of general nature having no discernible vigilance angle and hence were referred to the concerned Deputy Commissioner of 6 zones for necessary action at their end. The complaints having vigilance angle have been investigated and some are still under investigation. During investigation by the Vigilance Department, 161 RDA cases were initiated against the 237 officials.

In South DMC, the complaints received from various sources having vigilance angle have been investigated and some are under investigation. During investigation by the Vigilance Department, 105 RDA cases have been initiated against 165 officials.

In East DMC the Vigilance Department came into existence in January, 2013 consequent upon trifurcation of MCD. During the period January-2013 till date 6786 number of complaints were received. Most of these complaints were/are of general nature having no discernible vigilance angle and hence were referred to the concerned Dy. Commissioners of 02 Zones for necessary action at their end. The Complaints having vigilance angle were investigated and some are still under investigation. During investigation by the Vigilance Department 82 RDA Cases were initiated against the 124 officials.

In this regard, the year-wise details in respect of North, South and East DMCs is attached as Annexure 'A'.

(d): Surprise inspection/preventive checks are carried out by the Head of the Departments including Vigilance Department and directions are issued to officers as and when necessary. Applications for various licenses and booking of community halls/ parks can be made online. Birth & Death Certificates are also being issued online. The process for grant of various licenses has been simplified. Applications for sanction of building plans can be submitted online. All tenders are invited and processed online. In addition, seminars are also organized during Vigilance Awareness Week on various Vigilance topics including corruption.